

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Briar Knoll Mills Pvt Ltd
PETITION NUMBER : CP/729/IB/2018
APPLICATION NUMBER : a) IA(IBC)/964(CHE)/2023
b) IA(IBC)/965(CHE)/2023

ORDER

206(a)IA(IBC)/964(CHE)/2023 IN CP/729/IB/2018

Ld. Counsel Mr. Dinesh Kumar appears for the Applicant. None for the Respondent.

This is an application to condone the delay of 133 days in filing the IA and the reasons are stated as administrative delay.

Delay is condoned.

Application is disposed off.

206(b)IA(IBC)/965(CHE)/2023 IN CP/729/IB/2018

Ld. Counsel Mr. Dinesh Kumar appears for the Applicant. None for the Respondent.

Notice served and AOS filed vide Diary No.3255 dated 31.7.2023.

Respondent given opportunity to file the reply within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **22.04.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)